

**GOVERNMENT OF INDIA  
RURAL DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4667  
ANSWERED ON:23.04.2002  
INTRODUCTION OF LAND ACQUISITION AMENDMENT BILL  
MADHUSUDAN DEVRAM MISTRY

**Will the Minister of RURAL DEVELOPMENT be pleased to state:**

- (a) whether the Government propose to introduce in Parliament the Land Acquisition Amendment Bill which was prepared in 1998;
- (b) if so, the time by which it is likely to be introduced; and
- (c) if not, the reasons therefor?

**Answer**

MINISTER OF STATE FOR RURAL DEVELOPMENT (SHRI ANNASAHEB M.K. PATIL)

(a) to (c) The proposals relating to amendment of Land Acquisition Act, 1894 were considered by a Group of Ministers. The proposals are under consideration of the Govt. of India. It is not possible to set out a time limit by which the Bill is likely to be introduced in Parliament.